

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 218 of 2019 [CP 55 of 2019] With
Cont.P 1 of 2019
IA 364 of 2019

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.10.2020**

Name of the Company:

Pramod Kumar Vyas & Anr
V/s
Poorna Gases Pvt Ltd & Ors

Section:

241-242 & 425 of Co act, 2013

ORDER

Learned Counsel Mr. Vijayesh Atre appeared for the Petitioner.

Learned Counsel Mr. V.N. Dube appeared for the Respondent.

Pleadings are complete.

Matter to appear for hearing on 10.12.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 15th day of October, 2020

PC


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**